

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1897  
ANSWERED ON:01.12.2009  
NATIONAL CROPS INSURANCE SCHEME  
Kishor Shri Kamal

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the number of farmers benefited under the National Crops Insurance Scheme in the country including Uttar Pradesh during the last three years and the current year, State-wise;
- (b) whether some States in the country including Uttar Pradesh have not been covered under the said Scheme;
- (c) if so, the details alongwith the reasons therefor; and
- (d) the details of steps being taken to cover all the States in the country under the said Scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): A statement of farmers covered under the National Agricultural Insurance Scheme (NAIS) in country including Uttar Pradesh during the last three years and current year is annexed.

(b) to (d): The NAIS is voluntary for States. States are free to opt in favour of the scheme. So far 25 States and 2 Union territories including Uttar Pradesh have opted for the scheme. The reasons for some of the States for not opting for the scheme are – relatively stable crop production/low risk, financial constraints of State Government to meet the liabilities under the scheme, non-availability of the requisite past yield data etc.

Efforts are made by the Government and the Implementing Agency by way of convening of meetings with the State Government officials and by creating awareness through extension activities and publicity programmes, to bring the remaining States and Union Territories under the coverage of the scheme.